GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1121 ANSWERED ON:30.07.2010 DAUGHTER AGAINST DOWRY Majhi Shri Pradeep Kumar

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has launched a campaign viz. Daughters against Dowry:
- (b) if so, the details thereof;
- (c) the details of the success achieved under the said campaign so for;
- (d) whether there is any proposal to strengthen various laws meant for women in the country:
- (e) if so, the details thereof;
- (f) whether the Government also proposes to launch any campaign for household women in the country; and
- (g) if so, the details thereof?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a),(b)&(c): On the occasion of International Day for the Elimination of Violence Against Women, on 25.11.2009, the Ministry of Women and Child Development organized a National Seminar on Implementation of Dowry Prohibition Act and a Campaign on 'Daughters Against Dowry'. The participants included young girls from several schools across the NCT of Delhi. The initiative was aimed at changing the mind sets through awareness generation. Since social change is a slow process, the success is not visible in a short span of time.
- (d) &(e): Review of laws is an ongoing process to assess the effectiveness of the legislations and to bring about amendments, as may be necessary, from time to time.
- (f): No, Madam.
- (g): Does not arise.